

(ख) उपर्युक्त मामलों पर पुनर्विचार करने पर सरकार इस नतीजे पर पहुंची कि उनके प्रदर्शन से यथा-संशोधित चलचित्र अधिनियम, 1952 की धारा 5(1) में उल्लिखित फिल्मों के मार्बजिनिक प्रदर्शन संबंधी सिद्धांतों का उल्लंघन नहीं होगा।

#### सहायक क्रेडिट कोर

2937. श्री राम गारास शालबासे : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि-

(क) सहायक क्रेडिट कोर के प्रशिक्षण पर वार्षिक कितना धन व्यय किया जाता है; और

(ख) अब तक कितने पुरुष तथा महिला दोनों को प्रशिक्षण दिया जा चुका है?

विशेषा संशालय में राज्य मंत्री (श्री ब० रा० भग०) : (क) तथा (ख). सहायक क्रेडिट कोर को 1965-66 में अन्तिम रूप से बन्द किए जाने के कारण उस पर अब कोई व्यय नहीं किया जा रहा है। सहायक क्रेडिट कोर मुख्य रूप से नागरिक और शारीरिक प्रशिक्षण देने से संबंधित था। उसमें पुरुषों और महिला क्रेडिटों को सैनिक प्रशिक्षण नहीं दिया जाता था।

#### Community Radio Sets for Punjab

2938. श्री राम कृष्ण गुप्ता: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of Community Radio Sets supplied to the rural areas in Punjab during the Third Five Year Plan which are lying idle at present; and

(b) the steps taken by Government to repair such radio sets?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a). Under the Central Government Subsidy Scheme, 4,300 community listening receivers were supplied to the

Punjab Government (before the re-organisation) during the Third Five Year Plan period. Information on the actual number of the receivers lying idle is not available. It is being collected from the State Government and will be laid on the Table of the House.

(b) The maintenance of the Community Radio receivers supplied to States under the Community Listening Subsidy Scheme is the responsibility of the State Governments and they have set up organisations for this purpose. A model maintenance scheme for their guidance has already been circulated. The importance of setting up suitable maintenance machinery on the lines of the model scheme has been impressed on the State Governments from time to time.

#### Ex-Servicemen in Manipur

2939. Shri M. Meghachandra: Will the Minister of Defence be pleased to state:

(a) the number of Ex-servicemen at present in the Union Territory of Manipur;

(b) the steps being taken to rehabilitate them; and

(c) how many of them are still unemployed?

The Minister of Defence (Shri Swaran Singh): (a) According to approximate statistics available with the Manipur State Soldiers' Sailors' & Airmen's Board the number of ex-servicemen in Manipur, including families of serving and deceased soldiers, is 5,882.

(b) Ex-servicemen of Manipur State too are eligible for the following facilities and concessions which have been or are being provided to rehabilitate ex-servicemen—

#### For Direct Employment:

(i) Permission for registration in an Employment Exchange of their own choice, six months before their release.